

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. (IB)-1676(MB)/2017

CORAM : Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON **17.04.2018**.

NAME OF THE PARTIES : Sodexo Food Solutions India Pvt. Ltd.
V/s.
Naik Business Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I&B Code, 2016.

ORDER

By Order of the Bench, adjourned to **10.05.2018**.

sd/-

M.K. SHRAWAT
Member (Judicial)

Date : 17.04.2018
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